

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE
TRIBUNAL, BANGALORE**

REGIONAL BENCH - COURT NO. 1

Central Excise Appeal No. 21511 of 2017

(Arising out of Order-in-Appeal No. 78-80/2017-A-II dated
21.07.2017 passed by the Commissioner of Central Tax (Appeals-II),
Bangalore.)

M/s. Neo Foods Pvt. Ltd.

Plot No. 107, 108, 121 & 122
KIADB Industrial Area
Antharasanahalli, 2nd Phase
Tumkur.

Appellant(s)

VERSUS

**Commissioner of Central Tax,
Bangalore North West
Commissionerate**

2nd Floor, South Wing, BMTC Bus Stand
Comples, Shivaji Nagar,
Bengaluru - 560 051.

Respondent(s)

APPEARANCE:

None for the Appellant

Mr. Vikalp Jain, Superintendent (AR) for the Respondent

**CORAM: HON'BLE DR. D.M. MISRA, MEMBER (JUDICIAL)
HON'BLE MR PULLELA NAGESWARA RAO,
MEMBER (TECHNICAL)**

DATE OF HEARING: 19.11.2025

DATE OF DECISION: 19.11.2025

The appeal is dismissed. For order, see order of date in
Central Excise Appeal No. 21510 of 2017.

**(D.M. MISRA)
MEMBER (JUDICIAL)**

**(PULLELA NAGESWARA RAO)
MEMBER (TECHNICAL)**

Raja...